

Annexure-1 to Circular No. IBB/CIRP/47/2021 dated 24.11.2021
Name of the corporate debtor: M/s. Precision Realty Developers Private Limited; Date of commencement of CIRP: 20.10.2023 (order received on 25.10.2023)
NCLT order C. P. (LB) No. 163 of 2023 dated 20.10.2023 (order received on 25.10.2023)
List of creditors as on: 29/07/2024

List of secured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by				
				NIL							
	Total		₹ 0	₹ 0.00						-	₹ 0.00